

by the Committee headed by an eminent agricultural scientist Dr. M.S. Swaminathan, did not show the North-Eastern region. It was missing from that. I request the hon. Speaker to make an immediate inquiry to know why this type of indifference was shown. It was done by the Expert Committee who are responsible for making the perspective planning for the entire country.

SHRI A.C. JOS (Idukki) : I have also given a notice but I do not find my name.

MR. CHAIRMAN : You will have to get it approved.

SHRI DWARKA NATH DAS (Karimganj) : Sir, Hailakandi sub-post office of Hailakandi district of Assam remains neglected for years together. There has been a shortage of staff for the last five or six years. It depends on the Silchar post office of Cachchar district for its whole financial affairs. Hailakandi district is one of the districts of my constituency Karimganj (SC). It has three MLA segments. It has got at least five lakhs of people and only a sub-post office cannot fulfil the aspirations of five lakh people.

Sir, I have tried my best through Zero Hour, through Matters Under Rule 377 and through other correspondents to make this sub post office as one post office but till date, there has been no effect.

So, I urge upon the Government, particularly, the Ministry of Communications to kindly look into the matter and update the sub post office of Hailakandi as a post office at a very early date so that the aspirations of five lakh people of that area could be fulfilled.

[Translation]

SHRI RAMASHRAYA PRASAD SINGH (Jahanabad) : Hon. Chairman, Sir, for last many days I was trying to raise this matter in zero hour. I thank you for giving me time to speak. First of all I want to say that in one region of Our Prime Minister who has been called the son of soil.

MR. CHAIRMAN : You have put up about Scheduled caste...

(Interruptions)

MR. CHAIRMAN : Two youths have been killed in your constituency, you have given notice about that.

SHRI RAMASHRAYA PRASAD SINGH : I am saying the same thing that he has been called son of soil and in Jahanabad constituency in Bihar poor Harijan people had been murdered by the landlords.

MR. CHAIRMAN : This matter relates to your State.

SHRI RAMASHRAYA PRASAD SINGH : This is not the matter of State. This is the matter of Harijan.

MR. CHAIRMAN : Not Harijan you say Scheduled Caste.

SHRI RAMASHRAYA PRASAD SINGH : You please listen with patience as to what is happening. You belong to Bihar. You are living near our border. The question is that there is a Police Station in Dihori village. Two youth of Dihori math have been murdered by kidnapping them from their houses on 15th. They have been murdered after involving them in the false case of theft. I would like to submit that such murders have been committing there continuously. Some times ago, a 24 years old youth, Arjun Kahar was caught and his throat had been chopped in that village another youth Raja was also murdered there. DLP Saurabh Kumar is behind these murders. He has filled the case after getting money from landlords. I would like to submit that both the youth were our supporters that is why they had been murdered. They did not want to be destroyed by these landlords. They were demanding their wages both the youth were termed as a leader by these landlords and they were murdered. I demand from the Govt. of India that Rupees two lakh should be given to the parents of the youth as a compensation and murderers should be punished because such type of murders are being committing in connivance with the Police. With these words I conclude.

SHRI SOHAN BEER : I would like to draw your attention towards the power pilferage in Uttar Pradesh...(Interruptions)

[English]

MR. CHAIRMAN : Shri Hazarika, you will get a chance to raise your issue if your name is there in the list. But then, you will have to keep patience.

SHRI A.C. JOS : Sir, I also want to raise a very important issue.

MR. CHAIRMAN : Shri Jos, how will you get a chance when your name is not there in the list?

SHRI A.C. JOS : Sir, I have also given a notice.

MR. CHAIRMAN : If you had given a notice, it would not have been accepted.

(Interruptions)

MR. CHAIRMAN : Shri Jos, do not waste time and now please sit down.

[Translation]

SHRI SOHAN BEER : Mr. Chairman Sir, country's 70 percent population are rural and there is no power in the villages from 7 P.M. to 7 A.M. There is no power at the time of milching the cattles due to which people feel inconvenience in milching the cattles. I would like to say that power supply should be maintained in villages from 7.00 P.M. to 7.00 A.M. The second point is that the transformers of the farmers have burnt. They have to wait upto six months for their replacement. You should fix a time limit (4-5 days) for the replacement of the burnt transformers. The officers in the electricity